

**Central Administrative Tribunal
Principal Bench**

O.A. No.4493/2015

New Delhi this the 15th day of October, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Dr. Bhushan Lal Dhar,
S/o Late PN Dhar,
R/o C-702, UNESCO Apartments,
55-IP Extension, Patparganj,
Delhi-110 092

- Applicant

(None)

Versus

1. The Secretary to Govt. Of India ,
Ministry of Environment & Forests (and Chairman,
Board of Governors, Indian Council of Forestry Research
& Education)
Paryavaran Bhawan, CGO Complex, Lodhi Road,
New Delhi-110 003
2. Director General,
Indian Council of Forestry Research & Education,
PO New Forest Dehradun (Uttarakhand)
3. Director,
Forest Research Institute,
PO New Forest Dehradun (Uttarakhand) - Respondents

(By Advocates: Mr. SK Tripathi for Mr. Gyanendra Singh for respondent no.1 and Mr. Sanjay Katyal for respondent nos. 2 and 3)

O R D E R (ORAL)

When the matter was taken up for hearing, it is noticed that on previous dates also, i.e., 03.08.2018 and 28.08.2018, none appeared for the applicant. Even today, nobody appears for the applicant in the revised call. It appears that applicant has lost his interest in pursuing the matter. Hence, the OA is dismissed in default and on account of non-prosecution.

No costs.

**(Nita Chowdhury)
Member (A)**

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